GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
STARRED QUESTION NO-*247
ANSWERED ON- 18/03/2021

DEVELOPMENT OF RAGHURAJPUR CRAFTS VILLAGE

*247. SHRI BHASKAR RAO NEKKANTI:

Will the Minister of TEXTILES be pleased to state:

(a) whether a grant of ₹10 crore was approved for the development of Raghurajpur Crafts Village, Puri district, Odisha in 2015 and out of which ₹3 crore was released during 2015 and another ₹3 crore released during 2016;

(b) if so, the details thereof;

(c) whether the balance amount of ₹4 crore as per the already approved project cost is still to be released by the Ministry; and

(d) if so, the details thereof and the measures taken for granting administrative approval of additional works along with the release of funds?

ANSWER

THE MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFFERED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTIONS NO. *247 FOR ANSWER ON 18.03.2021

(a) & (b): Government of India sanctioned Craft Village project at Raghurajpur, Puri district in Odisha in the month of February, 2015 at a total project cost of Rs. 10.00 crore in favour of M/s Odisha Industrial Infrastructure Development Corporation (IDCO), Bhubaneswar under Infrastructure & Technology Development Scheme. Fund amounting to Rs. 3.00 crore was released as 1st installment vide sanction order dated 25.2.2015 and fund amounting to Rs. 3.00 crore was released as 2nd installment vide sanction order dated 30.03.2016.

(c) & (d): Yes Sir, as per sanction order funds were to be released in four installments i.e. 30%, 30%, 30% & 10%. Out of which fund amounting to Rs. 6.00 crore was released in two installments and the balance amount were to be released after the quantitative and qualitative assessment by a joint committee consisting of Ministry of Textiles and State Government Agency. The inspection has been concluded recently and the process for release of balance amount as per scheme guidelines is underway.

***

राज्य सभा

भारत सरकार

वस्त्र मंत्रालय

तारांकित प्रश्न संख्या *247

दिनांक 18.03.2021 को जवाब दिया

रघुराजपुर शिल्प ग्राम का विकास

***247: श्री भास्कर राव नेक्कांतिः**

क्या वस्त्र मंत्री यह बताने की कृपा करेंगे किः

(क) क्या ओडिशा के पुरी जिले में रघुराजपुर शिल्प ग्राम का विकास करने के लिए 2015 में 10 करोड़ रुपये का अनुदान मंजूर किया गया था और जिसमें से 2015 के दौरान 3 करोड़ रुपए की राशि जारी की गई थी तथा 2016 के दौरान और 3 करोड़ रुपये जारी किए गए थे;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या परियोजना लागत के लिए पहले से मंजूर राशि में से 4 करोड़ रुपये की शेष राशि अभी भी जारी की जानी है; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और अतिरिक्त कार्य तथा साथ ही निधि जारी करवाने के लिए प्रशासनिक मंजूरी लेने हेतु क्या उपाय किए गए है?

उत्तर

वस्त्र मंत्री

(श्रीमती स्मृति ज़ूबिन इरानी)

(क) से (घ): विवरण सदन के पटल पर रखा गया है।

<u>राज्य सभा तारांकित प्रश्न संख्या *247 के भाग (क) से (घ) के दिनांक 18.03.2021 को दिये जाने वाले उत्तर के संदर्भ में विवरण</u>

(क) और (ख): भारत सरकार ने इन्फ्रास्ट्रक्चर एवं प्रौद्योगिकी विकास योजना के तहत मेसर्स ओडिशा औद्योगिकी बुनियादी ढांचा विकास निगम (आईडीसीओ), भुवनेश्वर को 10.00 करोड़ रुपये की कुल परियोजना लागत पर फरवरी, 2015 माह में ओडिशा के पुरी जिले के रघुराजपुर में शिल्प ग्राम परियोजना को मंजूरी दी थी। संस्वीकृति आदेश दिनांक 25.2.2015 के तहत 3.00 करोड़ रुपए की राशि पहली किश्त के रूप में जारी की गई थी तथा संस्वीकृति आदेश दिनांक 30.03.2016 के तहत दूसरी किश्त के रूप में 3.00 करोड़ रुपए की राशि जारी की गई थी।

(ग) और (घ): जी हां महोदय, संस्वीकृति आदेश के अनुसार चार किश्तों में राशि जारी होनी थी अर्थात 30%, 30%, 30% एवं 10%। जिनमें से 6.00 करोड़ रुपये की राशि दो किश्तों में जारी की गई थी तथा शेष राशि वस्त्र मंत्रालय तथा राज्य सरकार एजेंसी की एक संयुक्त समिति द्वारा गुणात्मक और मात्रात्मक मूल्यांकन के पश्चात जारी की जानी थी। निरीक्षण हाल ही में पूरा किया गया है तथा योजना के दिशानिर्देशों के अनुसार शेष राशि को जारी करने की प्रक्रिया चल रही है।

***

श्री भास्कर राव नेक्कांति : सभापति जी, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि क्या इसमें ऐसा कुछ प्रोविज़न है कि क्राफ्ट्स के लिए, एक्सपोर्ट लिए और मार्केटिंग के लिए किसी लिंकेज का प्रबंध कर सकते हैं?
श्रीमती स्मृति ज़ूबिन इरानी :

सभापति जी, basically यह कार्यक्रम इसलिए था कि इनका infrastructure किस प्रकार से सुदृढ़ करना है, लेकिन Development Commissioner Handicraft के अंतर्गत उनके प्रयासों से अब हम यह कोशिश भी कर रहे हैं कि अगर क्राफ्ट्सपर्सन्स प्रोड्यूसर कंपनीज़ फॉर्म करना चाहें, तो उसमें भी भारत सरकार उनकी मदद कर रही है। ओडिशा में अब तक तीन ऐसी प्रोड्यूसर कंपनीज़, विशेषतः artisans के लिए formulate की गई हैं। हम लोग इसके अंतर्गत यह कोशिश करते हैं कि न सिर्फ डोमेस्टिक बाज़ार में, बल्कि अंतरराष्ट्रीय मार्किट में भी अगर artisans कहीं, किसी पर्टिकुलर देश में पहुंचना चाहें, तो वहाँ की मार्केट इंटेलिजेंस के आधार पर उनको जानकारी दी जाए। "पहचान कार्ड" नाम का एक प्रमाण-पत्र है, जो ओडिशा में लगभग 1 लाख, 40 हज़ार से ज्यादा artisans को मिल चुका है। वे इसके अंतर्गत marketing events में जा सकते हैं। इसके साथ ही "मुद्रा योजना" में उनको 6 प्रतिशत का विशेष interest subvention भी मिलता है।

श्री उपसभापति : मंत्री जी, धन्यवाद। भास्कर राव नेक्कांति जी, आपका दूसरा सप्लीमेंटरी प्रश्न क्या है?

श्री भास्कर राव नेक्कांति : सभापति जी, ओडिशा में tribals की बहुत categories के crafts बन रहे हैं। मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि क्या ट्राइबल लिंकेज सिस्टम के लिए कोई व्यवस्था हो सकती है?

श्रीमती स्मृति ज़ूबिन इरानी : सभापति जी, मेरे मंत्रालय, ट्राइबल अफेयर्स मिनिस्ट्री के माध्यम से ट्राईफेड नाम की एक एजेंसी है। हमने वहाँ पर भी इस प्रकार के कामों को स्पेशियली ई-कॉमर्स में जाग्रत होते देखा है। हमारी ओर से यह कोशिश रही है कि हैंडलूम हो या हैंडिक्राफ्ट, अगर ज्यादा से ज्यादा आर्टिज़न्स ई-कॉमर्स के प्लेटफॉर्म से जुड़ना चाहते हैं, तो हम वहाँ पर विशेष कैंप लगाकर, न सिर्फ "मुद्रा योजना", न सिर्फ उनके बच्चों की पढ़ाई के लिए इग्नू अथवा एनआइओएस में दाखिले के संबंध में उनके पास जानकारी पहुंचाने, बल्कि पैकेजिंग की दृष्टि से उन्हें क्या जानकारी चाहिए अथवा क्या रॉ मैटीरियल सपोर्ट चाहिए अथवा अगर वे कोई ऐसा मशीन टूल इस्तेमाल करना चाहें या इनोवेटिव प्रैक्टिस करना चाहें, तो हम लोग उसमें भी उनकी मदद करते हैं।

SHRI PRASANNA ACHARYA: Sir, the Raghurajpur project, about which this question has been raised, is a very small project and it was a project of only Rs.10 crore, which was sanctioned in 2015. Now, it is 2021. The entire money has not yet been released on the plea of quantitative and qualitative assessment jointly by the Ministry and the State Government representative. Sir, I would like to know from the hon. Minister, what was the bottleneck in having a quantitative and qualitative assessment as the rest amount of the money has not been released and when the quantitative and qualitative assessment will be made and the rest amount of money will be released? With your permission, Sir, I would like to inform the hon. Minister that apart from the handicraft products, Odisha and other States also are famous for their handloom products, particularly, the weavers of Western Odisha produce the beautiful tie and dye fabric as you know. There is a very good market in the country. I would like to know from the hon. Minister as to what are the steps taken for export of such beautiful handloom products of the weavers so that we can earn more foreign exchange.

SHRIMATI SMRITI ZUBIN IRANI: Sir, I am glad that the hon. Member has has asked three questions in one supplementary. I am grateful for his indulgence.
MR. DEPUTY CHAIRMAN: You can give answer to only one.

SHRIMATI SMRITI ZUBIN IRANI: Let me just say this that one can evaluate a project only when steps of completion that has been assured by the agency are fulfilled and, hence, that was the biggest challenge. Once grants are given, out of Rs. 10 crores, Rs. 6 crores already being given, we would wait obviously as vigilance rules apply to us with regards to how the next tranche of funds go. That is why, Sir, the last report that we had was that, now, we have over 138 individual toilets completed. Now, we have sewage systems support given. We have twelve artisans' homes renovation which has been completed but till such time that every artisan whose house and working-shed is completely renovated, the entire amount of money we are unable to give. The next tranche of Rs. 3 crores will be given in the next quarter of the next financial year, and the last Rs. 1 crore can only be given after the project has been successfully completed. In so far as the hon. Member seeking an answer with regards to what do we do in terms of support for weavers, Sir, not only export, as I

have enunciated before, but even on the GeM platform, our endeavour is that we bring on board, handicraft and handloom artisans so that if Government of India, for that matter, State Governments want to procure, they procure directly from artisans without having a middle person take away a large chunk of the profits. I am happy to share, through you, with the House that over one-and-a half lakh such artisans now have been on-boarded, have registered themselves on GeM portal as well.

SHRIMATI AMBIKA SONI: Sir, I am sure the hon. Minister is very conscious and know fully the importance of Raghurajpur in Odisha. It is not like any other little place. It has been known for its paintings and the talent the people living over there have. If I recall correctly, in 2007, this was declared as the centre for rural tourism. I want to ask the hon. Minister that this Rs. 10 crore Project which she has sanctioned for the Industrial Infrastructure Development Corporation, only Rs. 6 crores has been given out. It somehow gives the impression that this money was sanctioned because somebody pushed for it because otherwise there is so much groundswell in this particular village that we should have sanctioned much more. I want to ask the hon. Minister if she is willing to take up this as a pilot project from her Ministry and make technology available for marketing because what they are poor at is marketing. Is there any proposal to increase their potential?

SHRIMATI SMRITI ZUBIN IRANI: Sir, given that there were 136 artisans in the said project who were to get the support of the Government of India, hence, Rs. 10 crores was, as adjudged by even the State agencies, meant to suffice for the project. However, I would not here respond to the fact that an announcement was made in 2007. Today, I stand in this House with real solid evidence of how much work has happened with the Rs. 10 crores that have been asked for and then, sanctioned thus. I must here say that we are blessed to be born in a country which has a vibrant legacy of craft across the country including handloom. Not only this one particular Project, in fact, craft tourism and village craft tourism has now been sanctioned for Agra, for Prayagraj, for Jaipur, for Ahmedabad near Gandhi Ashram, for Mamallapuram and for Hampi. For handlooms, we have initiated projects in Bodhgaya. We have initiated a project near Kullu, for Kani cluster on the way to Gulmarg and near Kaziranga Park as well. Sir, through you, I would like to tell the hon. Member that our endeavour is to promote and give digital service in terms of promotion of digital commercial activities for artisans and weavers. I must here highlight my gratitude to Ravi Shankar Prasadji because with his blessings, we managed to even coordinate with Common Service Centres which are co-located with handloom and handicraft clusters so that not only

e-commerce facility, but also any Government facility that is needed by the artisan under the Common Service Centre is now particularly dedicated to the cause of artisans as well.

डा. अशोक बाजपेयी : माननीय उपसभापति जी, मैं आपके माध्यम से माननीय मंत्री जी से अनुरोध करना चाहूँगा कि क्या रघुराजपुर शिल्प ग्राम की भाँति उत्तर प्रदेश में भी लखनऊ के आस-पास, जहाँ चिकन का, जरदोज़ी का, ज़री का काम बड़े पैमाने पर होता है।

श्री उपसभापति : यह सिर्फ रघुराजपुर से जुड़ा सवाल है। अगर आप उस पर पूछना चाहें, तो पूछ सकते हैं।

डा. अशोक बाजपेयी : मान्यवर, मैं उसी शिल्प ग्राम की ही बात कर रहा हूँ। क्या आप ऐसी शिल्प ग्राम योजना के अन्तर्गत मलिहाबाद, काकोरी जैसे लखनऊ के आस-पास के इन गाँवों को भी आच्छादित करने पर विचार करेंगी?

श्रीमती स्मृति ज़ूबिन इरानी : सर, Development Commissioner, Handloom or Handicrafts प्रत्येक राज्य की सरकार के साथ सतत वार्ता में रहते हैं कि राज्य सरकार कहाँ पर कौन सा प्रोजेक्ट लेना चाहती है। मेरी यह अभिलाषा है और आशा भी है कि प्रदेश सरकार जो भी वित्तीय सहायता माँगती है, हम उसको निश्चित रूप से देते हैं। इसमें उत्तर प्रदेश भी आता है।

श्री उपसभापति : क्वेश्चन नं. 248.